Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 30 of 2012 & I.A. No. 55 of 2012

Dated: 16th October, 2012

In the matter of:

Present: **Hon'ble Mr. Justice P.S. Datta, Judicial Member**
Hon'ble Mr. V. J. Talwar, Technical Member

Orissa Power Transmission Corpn. Ltd. …. Appellant (s)

Versus

O.E.R.C. …. Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta, Mr. David.A. & Mr. Antaryami Upadhyay

Counsel for the Respondent(s) : Mr.M.G. Ramachandran, Mr. R.M. Patnaik, & Mr. P.P.Mohanty for R 9 & 10
Mr. Rutwik Panda & Mr. B.K. Nayak for R-1
Ms. M. Saroda & Mr. Rajeev Gulani for R-5.

ORDER

We have heard the Commission and also the appellant. Learned counsel for respondent nos. 2 to 5 have already filed their counter affidavits. On the request of other parties post the matter for reporting compliance on **6th November, 2012.**

(V.J. Talwar)
Technical Member

(P.S. Datta)
Judicial Member

Ss